

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.679
TO BE ANSWERED ON 9TH DECEMBER, 2022**

HEALTH AND WELLNESS CENTRES UNDER AYUSH

**679. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:**

Will the **MINISTER OF AYUSH** be pleased to state:

- (a) the details of health and wellness centres established by the Government for expansion of the AYUSH system of medicine in the country during the last three years including the number of diseases for which the AYUSH treatment is available for patients; and
- (b) whether the Government has entered into any agreement/MoU with other countries for strengthening the AYUSH system of medicine or establishing Drugs Testing Laboratory on Alternative Medicine in the country and if so, the details thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- (a) Public Health being the State subject, the establishment of health and wellness centres in the country for expansion of the AYUSH system of medicine comes under the purview of the respective State Government. However, the Ministry of Ayush is implementing the operationalization of AYUSH Health and Wellness Centres (AHWCs) under Ayushman Bharat as a component of the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments to expand the AYUSH system of medicine for providing treatment through AYUSH systems of medicine for different types of diseases. As per the proposals received from the State/UT Governments in their State Annual Action Plans (SAAPs) of NAM, the status of State/UT wise approved and functional Ayush Health and Wellness Centres are furnished at **Annexure**.
- (b) Yes. Government of India has signed 24 Memorandum of Understandings (MoUs) for country to country cooperation in the field of medicine with Nepal, Bangladesh, Hungary, Trinidad & Tobago, Malaysia, Mauritius, Mongolia, Turkmenistan, Myanmar, World Health Organization, Germany, Iran, Sao Tome & Principe, Equatorial Guinea, Cuba, Colombia, Bolivia, Gambia, Republic of Guinea, China, St Vincent and The Grenadines, Suriname, Brazil and Zimbabwe. 40 MoUs for undertaking collaborative research and development of Traditional Medicine has been signed with foreign Institutes/Universities/Organizations from USA, Germany, UK, Canada, Malaysia, Brazil, Argentina, Australia, Austria, Tajikistan, Saudi Arabia, Ecuador, Japan, Indonesia, and Reunion Island, Korea, Hungary, Philippines, Reunion Island. 15 MoUs have been signed for setting up of Ayush Academic Chairs in foreign Institutes/Universities from Hungary, Latvia, Mauritius, Bangladesh, Russia, West-Indies, Thailand, Indonesia, Slovenia, Armenia, Argentina, Malaysia, South Africa, Australia, Mexico.

State/UT wise approved and functional Ayush HWCs during the last three years

S. No.	Name of the States/UTs	Approved Ayush HWCs	Functional Ayush HWCs
1	A&N Island	6	6
2	Andhra Pradesh	110	0
3	Arunachal Pradesh	49	34
4	Assam	89	44
5	Bihar	268	18
6	Chandigarh	6	5
7	Chhattisgarh	240	240
8	Delhi	0	0
9	Dadra Nagar Haveli and Daman Diu	0	0
10	Goa	40	9
11	Gujarat	265	223
12	Haryana	569	361
13	Himachal Pradesh	240	240
14	Jammu & Kashmir	317	317
15	Jharkhand	267	115
16	Karnataka	176	176
17	Kerala	240	180
18	Ladakh	14	0
19	Lakshadweep	5	5
20	Madhya Pradesh	562	362
21	Maharashtra	294	281
22	Manipur	17	3
23	Meghalaya	45	0
24	Mizoram	38	24
25	Nagaland	49	4
26	Odisha	250	90
27	Puducherry	4	4
28	Punjab	217	0
29	Rajasthan	1000	484
30	Sikkim	18	18
31	Tamil Nadu	250	250
32	Telangana	421	421
33	Tripura	45	0
34	Uttar Pradesh	871	500
35	Uttarakhand	300	70
36	West Bengal	271	271
Total		7553	4755